

OFFER OPENING PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF KUMERGODE ESTATES LIMITED

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This advertisement is being issued by **Indbank Merchant Banking Services Limited**, the Manager to the Offer, (**Manager**), on behalf of **Gonibedu Coffee Estates Private Limited (GCEPL) (Acquirer)** in compliance with Regulation 18 (7) of the Securities Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended thereto (**SEBI (SAST) Regulations, 2011**) in respect of **Open Offer ("Offer") to acquire 9093 (Nine Thousand Ninety Three) Equity Shares constituting 10.11% of the equity share capital of Kumergode Estates Limited (Target Company)**. The **Detailed Public Statement (DPS)** with respect to the abovementioned offer was published on **20th July, 2012** and the **Corrigendum to the DPS** published on **12th October, 2012** in **Financial Express** (English, All Editions), **Jansatta** (Hindi, All Editions), **Makkal Kural** (Tamil, Chennai Edition) and **Samyukta Kannada** (Kannada, Bangalore Edition)

- The offer price is **Rs. 5200 (Five Thousand Two Hundred)** only per fully paid up equity share. There has been no revision in the offer price.
- The **Independent Directors Committee (IDC)** recommends that the offer price is fair and reasonable in compliance with the regulations. The recommendations of the IDC were published in the above newspapers on **12th October, 2012**.
- There has been no competitive bid to this Offer.
- The Letter of Offer (LoF) has been dispatched to all the equity shareholders of Target Company on **13th October, 2012, Saturday**.
- The LoF along with the Form of Acceptance cum Acknowledgement is also available on the SEBI's website (www.sebi.gov.in) and the website of the Manager (www.indbankonline.com) and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
 - In case of PHYSICAL SHARES:** Name, Address, Distinctive Numbers, Folio Numbers, Number of shares tendered together with the Original Equity Share Certificate(s), Valid Transfer Deeds with the details of the buyer kept blank.
 - In case of DEMATERIALIZED SHARES:** Name of the Shareholder, Address, Number of Equity Shares held, Number of Equity Shares tendered, DP Name, DP ID, Beneficiary Account Number and a photocopy or counterfoil of the delivery instructions in "OFF-MARKET" mode or counterfoil of the Delivery Instruction in the "OFF-MARKET MODE" duly acknowledged by the Depository Participant in favour of the following Depository Escrow Account:

DP Name	Way2Wealth Brokers Private Limited
Depository	NSDL
DP ID	IN303077
Client ID	10521176
Account Name	Gonibedu – Kumergode – Open Offer Share Escrow A/c

6. SCHEDULE OF ACTIVITIES

SCHEDULE OF ACTIVITIES	ORIGINAL SCHEDULE	REVISED SCHEDULE
Activity	Date and Day	Date and Day
Public Announcement (PA)	19.07.2012, Thursday	19.07.2012, Thursday
Detailed Public Statement (DPS)	20.07.2012, Friday	20.07.2012, Friday
Last Date for Competitive Bid	10.08.2012, Friday	10.08.2012, Friday
Identified Date*	24.08.2012, Friday	03.10.2012, Wednesday
Last date by which the Committee of Independent Directors constituted by the Board of the Target Company shall give its recommendation	06.09.2012, Thursday	12.10.2012, Friday
Letter of Offer dispatched to Shareholders	03.09.2012, Monday	13.10.2012, Saturday
Offer Opening PA date	07.09.2012, Friday	17.10.2012, Wednesday
Date of Commencement of the Tendering Period (Offer Opening Date)	10.09.2012, Monday	18.10.2012, Thursday
Date of Expiry of the Tendering Period (Offer Closing Date)	26.09.2012, Wednesday	06.11.2012, Tuesday
Last date for communicating rejection/acceptance and payment of consideration for applications accepted/return of unaccepted Share Certificates/ credit of unaccepted Shares to the Demat Accounts.	05.10.2012, Friday	12.11.2012, Monday

*Date falling on the 10th working day prior to the commencement of the Tendering Period, for the purpose of determining the Shareholders to whom the LoF shall be sent. However, all the owners of Equity Shares are eligible to participate in the Offer at any time before the closure of the Tendering Period.

Capitalized terms used in this announcement, but not defined shall have the same meaning assigned to them in the PA, DPS and LoF. The Acquirer accepts full responsibility for the information contained in this Announcement and also for ensuring compliance with the SEBI (SAST) Regulations, 2011.



Issued By

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SEBI Registration Number: INM000001394
Contact Person: S Rajalakshmi

On Behalf of

Gonibedu Coffee Estates Private Limited

23/2, Vittal Mallya Road, Bangalore 560 001; Phone No.: 080-40012345; Fax No.: 080 - 40012650;
E-Mail: sadananda0108@gmail.com. Contact Person: Mr. Sadananda Poojary.

Place: Chennai

Date: 17.10.2012